

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) – 259 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Sonitech Travels Co. Vs. M/s Centre for
Vocational and Entrepreneurship Studies

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) :

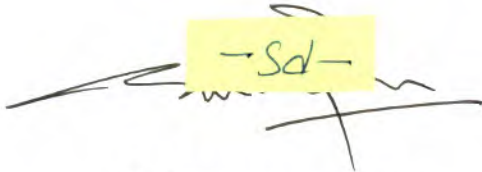
Md. Shajahan Islam, Advocate

Mr. Tarun Sharma for Corporate Debtor

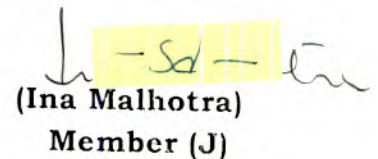
ORDER

The petition suffers from certain technicalities. Objections with respect to filing of the certificate as required under Section 9(3)(c) of the Code be removed.

To come up for hearing on 31st August, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)